

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 562 of 2021

Awadh Kishore Mandal Petitioner
Sri Dilip Kumar & Anr. Opp. Parties

Versus

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Someshwar Roy, Advocate
For the Opp. Parties : Mr. Manoj Kumar, G.P.-II

2 / 03.09.2021 On the request of learned counsel for the opposite parties, list this case after three weeks for compliance of the order dated 3.2.2020 passed in W.P.(S) No. 250 of 2020.

(Dr. S. N. Pathak, J.)